

No.GOB(I) 1/2021

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 5TH JUNE, 2021.**

NOTIFICATION

Sri. T.G.Shivashankare Gowda, District Judge, OOD, Registrar (Computers), High Court of Karnataka, Bengaluru, is transferred and proposed for appointment as District Judge, OOD, Registrar General, High Court of Karnataka, Bengaluru (Vacant Post), in the interest of public service, to take effect immediately.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-

(S.Y.WATAWATI)
REGISTRAR (VIGILANCE)

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil & Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru and all the Prl. District & Sessions Judges in the State.
2. Sri. T.G.Shivashankare Gowda, District Judge, OOD, Registrar (Computers), High Court of Karnataka, Bengaluru, with a request to hand over the charge of his present post to Sri.N.G.Dinesh, District Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru.
3. Sri.N.G.Dinesh, District Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru, with a direction to take over the additional charge of the post of Registrar (Computers), High Court of Karnataka, Bengaluru, from Sri. T.G.Shivashankare Gowda and to hold the same until further orders.
4. The Accountant General in Karnataka, Bengaluru.
5. The A.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
6. All the Private Secretaries to the Hon'ble Judges.

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7. The Registrar General/ Registrar (Vigilance)/ Registrar (Computers)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/Registrar (Infrastructure and Maintenance) and Secretary to Hon'ble the Chief Justice.
8. The Additional Registrar General, Dharwad and Kalaburagi Benches.
9. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
10. The Director, Karnataka Judicial Academy, Bengaluru.
11. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
12. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
13. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
14. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
15. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
16. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
18. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
19. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
20. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
21. Spare copies

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No. HCE 204/2000

**High Court of Karnataka,
Bengaluru,
Dated: 05th June 2021**

N O T I F I C A T I O N

In exercise of the powers conferred by Article 229 of the Constitution of India read with Rule 7 of the High Court of Karnataka Service (Conditions of Service and Recruitment) Rules, 1973 as amended from time to time, Hon'ble the Chief Justice is pleased to select and appoint Sri. T. G. Shivashankare Gowda, District Judge, OOD, Registrar (Computers), High Court of Karnataka, Bengaluru as District Judge, OOD, Registrar General, High Court of Karnataka, Bengaluru (Vacant Post) with immediate effect, vide Notification No. GOB (I) 1/2021 dated 05.06.2021.

**BY ORDER OF HON'BLE
THE CHIEF JUSTICE**

**Sd/-
(S. Y. WATAWATI)
REGISTRAR (VIGILANCE)**

Copy forwarded for information and necessary action to:-

1. Sri. T.G. Shivashankare Gowda, District Judge with a request to take over the charge of the post of Registrar General, High Court of Karnataka, Bengaluru.
2. The Secretary to Hon'ble the Chief Justice (will be sent through E-mail).
3. The Private Secretaries to all the Hon'ble Judges (will be sent through E-mail).
4. The P.As. to all the Registrars.
5. The Nodal Officer, High Court of Karnataka, Bengaluru with a request to forward the same to the Compiler, Karnataka Gazette, Bengaluru, for favour of publication in Part-II Section II of the Karnataka Gazette (in duplicate),
6. The Director, Karnataka Judicial Academy , Bengaluru.
7. The Director, Bengaluru Mediation Centre, Bengaluru.
8. The Director, Arbitration Centre, Bengaluru.
9. The Additional Registrar General, High Court of Karnataka Benches at Dharwad and Kalaburagi.
10. The Accountant General (G.E. XIII) in Karnataka, Bengaluru.
11. The Chief Secretary to Government of Karnataka, Bengaluru.

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12. All the Group 'A' and 'B' Officers of this office.
13. The Section Officer, HCA-I (2) and HCA – II Branch.
14. The HRMS wing.
15. Notification file.
16. Office Copy.